

IN THE HIGH COURT OF JHARKHAND AT RANCHI
Cont. Case (Civil) No. 1018 of 2019

Sunil Kumar Singh & Ors. ... Petitioners

Versus

Sri Vinod Kumar Singh, the Director,
Primary Education, Govt. of Jharkhand,
Ranchi & Ors. ... Opp. Parties

CORAM: HON'BLE MR. JUSTICE H.C. MISHRA

For the Petitioners : M/s. Sunita Kumari, Advocate

For the Opp. Parties : M/s. Darshana Poddar Mishra, A.A.G.-I.

The matter was taken up through Video Conferencing. Learned counsels for the parties had no objection with it and submitted that the audio and video qualities are good.

4/ 11.09.2020. As prayed by the learned A.A.G-I, put up the matter on 09th October, 2020, for filing show-cause in the matter.

(H. C. Mishra, J.)

BS/-